

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 209 of 2014 in
DFR No. 967 of 2014

Dated : 13th May, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

State Load Despatch Center, Karnataka **...Appellant(s)**

Versus

Central Electricity Regulatory Commission **...Respondent(s)**
& Ors.

Counsel for the Appellant (s) : Ms. Swapna Seshadri

ORDER

Issue notice to the Respondents returnable on 30.05.2014.
Dasti service is permitted. Registry is also directed to issue notice to
the Respondents.

Post the matter on **30.05.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/js